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(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 28th April, 1979.

NOTIFICATION  
INCOME-TAX

No. 2788(F.No. 197/141/78-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Church of North India Trust Association', for the purpose of the said section for and from the assessment year 1977-78.

Sd/-(J.P. SHARMA)  
DIRECTOR, GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Modayator of the Church of North India and President Church of North India Trust Assn. 16, Pandit Pant Marg, New Delhi-110001.
2. The Commissioner of Income-tax, Delhi-II, New Delhi with reference to his letter No. CIT-II/TE/143/78/10049 dated 20.12.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-  
(J.P. SHARMA)  
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AUTHORISED FOR ISSUE

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No. CC/IT(AI)/2689/881/RSP/79.

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